NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
СР	-	For filing	252(3)	Suncity Karnataka Developers Pvt.
No.196/BB/201		addl.		Ltd.
7		informatio		
		n as		
		required		
		by Registry		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
DHANASHREEN		PETITIONER	Dangwag
Far	DPSP & Associator	1017 170100	grandy vog

Representative of PCS is present. Await report from ROC. PCS is directed to file the balance sheet and the Profit and Loss account for the financial year ending 31.03.2012 to 31.03.2017.

List it on 18.01.2017.

MEMBER (T)

MEMBER (J)